

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CP No. 113(ND) 2017

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**SH. R. VARADHARAJAN
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
19.02.2018**

**NAME OF THE COMPANY: Naveen Kapoor Vs. M/s Prima Technologies
Pvt. Ltd. & Ors.**

SECTION OF THE COMPANIES ACT: 241/242

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

For the Petitioner: Mr. Mayank Kumar, Ms. Nikita Sharma, and Mr. Aditya Giri, Advocates

For the Respondent: Mr. Sumit Pahwa & Mr. Varun Sharma, Advocates

ORDER

From the records of the order-sheet, it is seen that the matter is part heard before the Regular Bench. Since the regular Bench is not sitting, let the matter be posted on 1.3.2018.

**(Deepa Krishan)
Member (T)**

**(R. Varadharajan)
Member (J)**